

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:6066

ANSWERED ON:05.05.2005

NATIONAL AUTO FUEL POLICY

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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government is considering any changes in the National Auto Fuel Policy;
- (b) if so, the details thereof; and
- (c) the time by which the proposed changes are likely to be enforced?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) to (c): As per the Auto Fuel Policy approved by the Government on 3.10.2003, Euro-III equivalent grade petrol/diesel has been introduced in all the 11 identified cities namely Delhi/National Capital Region, Mumbai, Kolkata, Chennai, Bangalore, Hyderabad, Ahemadabad, Pune, Surat, Kanpur and Agra from 1.4.2005.

Bharat Stage-II petrol has been introduced all over the country with effect from 1.4.2005.

Bharat Stage-II diesel has also been introduced all over India with effect from 1.4.2005 except in Six States and part of one State namely Rajasthan, Uttranchal, Madhya Pradesh, Punjab, Himachal Pradesh, Jammu & Kashmir and Western part of U.P., where, owing to constraints of production at refineries and non-availability of the required grades of products for import, the oil companies had expressed constraints in introducing Bharat Stage-II diesel.

Accordingly, Government have approved the following revised schedule for the introduction of Bharat Stage-II diesel in these States:

- i) Rajasthan from 1.6.2005
- ii) West U.P and Uttaranchal from 1.7.2005
- iii) Madhya Pradesh from 1.9.2005.
- iv) Punjab, Himachal Pradesh and Jammu & Kashmir from 1.10.2005